

products in the form of attractive schemes;

(b) if so, what steps would be taken to make this department more efficient;

(c) the details of comparative statement of the various similar products of the major ten airlines of the world; and

(d) what steps would be taken to make Air India more profitable?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM): (a) and (b) No, Sir. Various schemes launched by Air India have been considered successful.

(c) It is not possible to draw such a comparison because of dissimilarities in products or major airlines of the world.

(d). To improve its financial performance, Air India is taking steps to intensify its marketing efforts, augment capacity, reduce non-operating costs and to improve its product, image and on-time performance.

Per capita amount spent on medicines in Tamil Nadu

3531. SHRI S. AUSTIN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the per capita amount spent on medicines in the rural areas in Tamil Nadu;

(b) whether there is any proposal to increase this limit; and

(c) the total expenditure borne by Government as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) The medicines at Primary Health Centres and Community Health Centres are supplied by the State Governments. The Central Govt. provides financial assistance of Rs. 2000/- per annum to the State Governments for medicines for one Sub-centres, which caters to the needs of

about 5000 population in plain areas and 3000 in tribal/hilly areas.

(b) No, Sir.

(c) Financial assistance is being provided for 97,557 sub-centres by the Central Government in the whole of country.

Branches of different Indian banks in foreign countries

3532. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of different Indian banks in the country and their location thereof;

(b) the number of branches of foreign banks in the country and their location thereof;

(c) whether all Indian Banks functioning in the foreign countries are earning profit; and

(d) if so, the details of the performance of those banks during the last three years?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) Details of branches of different Indian Banks abroad and locations thereof are given in the enclosed Statement-I. (See below).

(b) Details of branches of foreign banks in the country and locations thereof are given in the enclosed Statement-II (See below).

(c) & (d) A statement showing the profit earned/loss incurred by overseas branches of Indian Banks is placed at Annexure. [See Appendix 178, Annexure No. 82]

Statement—I*Number of branches of different Indian Banks abroad and location thereof*

Sl. No.	Name of the Bank	Locations (country) where branches are functioning	Total No. of branches
(1)	(2)	(3)	(4)
1.	State Bank of India	Sri Lanka U.K. USA Japan Maldives Island West Germany Bangladesh Nassau Bahrain Belgium Singapore Hongkong Panama France	2 4 5 2 1 1 1 1 1 1 1 1 1 1
2.	Bank of India	U.K. USA Japan Singapore Hongkong Cayman Islands France Channel Island Kenya	6 22 3 1 2 1 1 1 2
3.	Bank of Baroda	U.K. USA Nassau Belgium Fiji Islands Guyana Mauritius UAE Seychelles Sultanate of Oman	8 1 1 1 9 1 7 6 1 3
4.	Indian Bank	Sri Lanka Singapore	2 1
5.	Indian Overseas Bank	Sri Lanka Singapore Hongkong South Korea	2 1 2 1

(1)	(2)	(3)	(4)
6.	UCO Bank	U.K. Singapore Hongkong	1 3 2 6
7.	Canara Bank	U.K.	1 1
8.	Syndicate Bank	U.K.	1 1
9.	Bharat Overseas Bank	Thailand	1 1
TOTAL:			97

Statement—II*Number of branches of Foreign Banks in the country and location thereof*

Sl. No.	Name of the Bank	Places where the branches are functioning	Total No. of branches
(1)	(2)	(3)	(4)
1.	American Express Bank	Mumbai Calcutta New Delhi Madras	1 1 1 1 4
2.	Bank of America NT & SA	Mumbai Calcutta New Delhi Madras	1 1 1 1 4
3.	Citi Bank N.A.	Mumbai Calcutta New Delhi Madras	2 2 1 1 6
4.	British Bank of Middle East	Mumbai Trivandrum	1 1 2
5.	Standard Chartered Bank	Amritsar Mumbai Calcutta Cochin Kanpur Madras Delhi Goa Calicut	1 6 8 1 1 3 2 1 1 24
6.	Barclays Bank	Mumbai New Delhi	1 1 2

(1)	(2)	(3)	
7.	Banque Nationale de Paris	Mumbai	1
		Calcutta	1
		New Delhi	1
		Bangalore	1
		Pune	1
			5
8.	Banque Indosuez	Mumbai	1
			1
9.	Societe Generale	Mumbai	1
		New Delhi	1
		Bangalore	1
			3
10.	Credit Cyonnals	Mumbai	1
		New Delhi	1
		Ahmedabad	1
			3
11.	Bank of Tokyo Ltd.	Mumbai	1
		Calcutta	1
		New Delhi	1
			3
12.	The Sakura Bank Ltd.	Mumbai	1
			1
13.	The Sanwa Bank Ltd.	New Delhi	1
			1
14.	Deutsche Bank	Mumbai	1
		Delhi	1
		Bangalore	1
			3
15.	ANZ Grindlays Bank plc.	Mumbai	12
		Amritsar	2
		Bangalore	1
		Calcutta	18
		Cochin	1
		Ernakulam	1
		Darjeeling	1
		Delhi	10
		Kanpur	1
		Madras	4
		Coimbatore	1
		Simla	1
		Srinagar	1
		Guwahati	1
		Hyderabad	1
			56
16.	Hongkong & Shanghai Banking Corporation	Mumbai	7
		Calcutta	9
		Madras	1
		Vishakapatnam	1
		New Delhi	2
		Bangalore	1
			21
17.	Abu Dhabi Commercial Bank Ltd.	Mumbai	1
			1
18.	Mashreq Bank	Mumbai	1
			1
19.	Oman International S.A.O.G.	Mumbai	1
		Cochin	1
			2

(1)	(2)	(3)	(4)
20.	Bank of Bahrain & Kuwait B.S.C.	Mumbai	1
		Hyderabad	1
21.	Bank of Nova Scotia	Mumbai	1
		New Delhi	1
22.	ABN Amro Bank N.V.	Mumbai	1
		Calcutta	1
		New Delhi	1
		Madras	1
23.	Sonali Bank	Calcutta	1
24.	ING Bank	Mumbai	1
25.	Chase Manhattan Bank	Mumbai	1
26.	State Bank of Mauritius	Mumbai	1
27.	Development Bank of Singapore	Mumbai	1
28.	Dresdner Bank AG	Mumbai	1
29.	Commerzbank	Mumbai	1
30.	Bank of Ceylon	Madras	1
31.	Siom Commercial Bank	Mumbai	1
32.	Bank International Indonesia	Mumbai	1
33.	Chinatrust Commercial Bank	New Delhi	1
34.	Arab Bangladesh Bank	Mumbai	1
35.	Cho Hung Bank	Mumbai	1
36.	Fuzi Bank	Mumbai	1
TOTAL:			165

Investigations Regarding Fera Violation by ITC

3533. SHRI V. NARAYANASAMY:
SHRI JALALUDIN ANSARI:
SHRI GURUDAS DAS
GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) the outcome of the investigations made into FERA violations by ITC and its alleged dubious rice export deal; and

(b) what action has been taken/proposed to be taken by Government against the ITC and its subsidiaries?

THE MINISTER OF FINANCE & MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) The Enforcement Directorate has taken up investigations against M/s. ITC for certain suspected violations of the provisions of the Foreign Exchange Regulation Act, 1973. Action as warranted by the law is proposed to be taken.

Reforms Proposed by RBI in Foreign Exchange Market

3534. DR. MOHAN BABU: Will the Minister of FINANCE be pleased to state:

(a) the reforms proposed to be under-